

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/37(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	UNION BANK OF INDIA VS SDB DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms.Usha Doshi,Adv.] For the Financial Creditor

Ms.Priyanka Gope, Adv.]

Mr.Ganesh Prasad,Adv.] For the Corporate Debtor

Ms. Sushmita Paul, Adv.]

Mr.Gourav Kr.Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. It is stated by the Ld. Counsel for the Corporate Debtor that an OTS proposal with an amount of Rs. 59 Crores has been forwarded to the Bank.
3. Post this matter on **26/09/2023**.
4. It is made clear that if the matter is not settled between the parties, this petition will be heard on its own merits.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)